

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.06.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(CA)/107(CHE)/2023
NAME OF THE PETITIONER(S) : Sushila Devi Khemka and Others
NAME OF THE RESPONDENTS : NEPC Micon Ltd and Others
UNDER SECTION : Sec 59, 221 & 222 of CA, 2013

ORDER

Present: Ld. Counsel Shri. NikeshKumar for the Petitioner.

Ld. Counsel Shri. Aditya Sarangarajan for the Respondent.

In this case, preliminary Counter has been filed on the maintainability of the petition. Arguing Counsels for the parties are not available.

Petitioner No. 1 is stated to have expired on 19.04.2024.

Ld. Counsel for the Petitioner submits that steps are to be taken to implead the legal heirs of the deceased Petitioner No. 1.

List the petition for taking steps / hearing on **07.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)